

1	2	3	4	5	6	7	8	9	10	11	12
7	India	4,508	4,592	4,567	4,800	4,367	4,372	4,827	5,033	5,233	5,258
8	Mexico	4,201	3,867	4,225	4,200	4,150	4,651	4,109	3,994	4,546	5,160
9	Peru	2,686	3,425	2,489	4,319	3,063	3,872	3,286	4,069	5,581	4,750
10	Guatemala	3,610	3,703	3,676	3,950	4,100	3,785	3,835	3,950	3,840	3,500

(c) Government is implementing several programmes through Coffee Board to spread coffee production in the country such as Support for replantation of senile coffee plantations — to improve production and productivity, Support for water augmentation, quality up-gradation and pollution abatement, Coffee Development in North Eastern Region, Coffee Development in Non Traditional Area (Odisha and Andhra Pradesh), Capacity Building for All Stake Holders, Welfare Support to Labourers and tiny coffee growers, Interest subsidy to growers on working capital loans, and Support for Mechanization of farm operations.

Moreover, the Coffee Board implements a special scheme for expanding coffee in the Non-Traditional areas of Andhra Pradesh and Odisha by providing support for expanding coffee cultivation with the main objective of improving the livelihood of local tribals by providing them with sustainable income generation from coffee and intercrops and reforestation in the barren hills effected by 'Podu' cultivation. The Coffee Board also supports the tribals in the purchase of Baby Pulpers and construction of Drying Yards for enhancing the quality of coffee for maximum price realization. Apart from this, the Coffee Board also implements a Capacity building programme for the coffee growers and renders necessary technical advisories.

**Green channel facilities to firms with a turnover of Rs. 1000 crore**

1721. DR. JANARDHAN WAGHMARE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has recently taken a decision to grant green channel facility to eligible firms having an annual turnover of Rs. 1000 crore or more;

(b) if so, the details of firms in Delhi, Mumbai, Kolkata, Chennai and Bengaluru having annual turnover of Rs. 1000 crore or more and likely to be included in the green channel facility; and

(c) the benefits accrued to Government by granting green channel facility to firms having annual turnover of Rs. 1000 crore or more?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) Yes Sir. Government has taken a decision to grant green channel status for DGS&D Rate Contracts to PSUs and firms (Indian as well as foreign) having an average-turnover of Rs. 1000 crore or more during the last three years and making profit in any three years of the last five years.

(b) So far, twenty firms have been given green channel status. The area-wise details of ' these firms are Delhi -04; Mumbai-04; Gurgaon-05; Bangaluru-03; Ahmedabad-01; Vadodara-01; and Noida-02.

(c) More reputed firms in international and national markets would be available on DGS&D/Rate Contracts which will facilitate user departments.

#### **Import of sub-standard cheap products from China**

1722. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that import of sub-standard cheap products from China have been witnessed in the past by the Customs' Authorities;

(b) if so, the details thereof; and

(c) the steps taken to prevent such imports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) and (b) The details of cases of import of sub-standard cheap products from China detected by the Customs Department for the last three years and current year is as under:

Year	Number of Cases	Value of goods involved (Rs. in Crores)	Duty involved (Rs. in Crores)	Fine/Penalty imposed (Rs. in Crores)
2009-10	49	2.802	0.432	1.0518
2010-11	3	0.746	0.013	0.049
2011-12	-	-	-	-
2012-13 (upto February, 2013)				